

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 23.11.2021 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 952 of 2021	Neeta Saha Vs. Shiv Nandan Sharma	Akshay Chandra	
2.	Comp. App. (AT) (Ins) No. 956 of 2021  <b>(With Defects)</b>	Writer Business Services Pvt. Ltd. & Anr. Vs. Ashutosh Agrawala	Misha	
3.	Comp. App. (AT) (Ins) No. 957 of 2021	Ramesh Kumar Chaudhary Through its authorised representative Gautam Chaudhary & Anr. Vs. Anju Agarwal Liquidator of Shree Bhawani Paper Mills Ltd. & Ors.	Anuj Tiwari	

### **For Hearing**

4.	Comp. App. (AT) (Ins) No. 385 of 2020  <b>(PH)</b>	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.  <b>With</b>	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal-R1 Sanjeev Kumar-R2 Pankaj Dhanuka-IRP Anshul Sehgal
5.	Comp. App. (AT) (Ins) No. 903 of 2021	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal Bhawana Sharma-R1 Swarnendu Chatterjee Naman Kamdar-R2

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**